

1

M/s U.P. Misra

D. S. Govindaraj

N. Carrasco

INAI P. M. D. 07

2 u. Whofatm

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mo. Akhaya K. Mishra

O.A./T.A./R.A.No. 1995

32

199

Front. C. V. Ramana.....Applicant (s)

Versus

Versus
Uva & Indra & others

Respondent (s)

| Sr. No | Date | Orders | Office note as to action (if any) taken on order |
|--------|----------|---|---|
| | 16/1/95 | REGISTER S Registrar | Ref. O. 17 M 101-22 Filed. H 16.1.95 - |
| 1 | 17.1.95. | Heard Shri K.P.Mishra, learned counsel for the applicant. In this case, it is seen that the husband of the applicant, late C.N.Rao, former Accounts Officer, Office of the Deputy Director of (Postal) Accounts/ Cuttack, had applied for commutation of pension on 29.5.1991 after his retirement on invalidation on 2.4.1991. Shri C.N.Rao passed away on 21.6.1991. Although he was medically examined on 29.5.1991, and the necessary Papers presumably forwarded to the competent authority, no decision regarding the commutation of pension seems to have been taken or communicated, prior to his demise. The same is the position until now. It is, therefore, hereby directed that Respondent No. 4 may dispose of the case on merits and as per Rules within 30 days from the date of receipt. | In this application of 1991, the applicant had challenged the order of the pension of her husband. H 16.1.95 - For Registration S H 16.1.95 For Admitting S H 16.1.95 |

| Serial No. of Order | Date of Order | Order with Signature | Office note as to action (if any) taken on order |
|-----------------------------|------------------|---|--|
| Order dt. 17.1.95 contd. | | <p>of a copy of this order.</p> <p>Shri Akhyay Kumar Misra, learned Addl. Standing Counsel (Central) was also heard.</p> <p>2. This case is disposed of at the early admission stage.</p> <p style="text-align: right;">S/11 Member (Admn.)</p> | <p>OS. NO. 1 dt. 17.1.95</p> <p>A copy of order dt 17.1.95 be given to Mr. K. P. Misra counsel for the Petitioner.</p> <p>The same copy of order along with Petition copy may also be handed over to Mr. Akhyay K. Misra, A.S.C for opp. parties</p> <p><u>Patra</u></p> <p>191. <u>Amrit</u> S. 19.1.95</p> <p>Received copy of the order. <u>Amrit</u> 191. 20/1/95</p> <p>Received on behalf of the petitioner <u>Amrit</u> 31.1.95</p> |